

<i>Month</i>	<i>No. of letters received by Ministry of Law, Justice & Company Month</i>	<i>Final Replies were given, month-wise by Ministry of Law, Justice & Company No. of letters received Final</i>
14. January, 1992	70	14
15. February, 1992	31	7
Total	694	139

Settlement of Cash Compensatory Support Claims

2796. SHRI R. SURENDER REDDY:
SHRI SASHI PRAKASH:

Will the Minister of COMMERCE be pleased to state:

(a) whether a strategy to settle over Rs. 1000 crore of pending claims of ash Compensatory Support has been finalised by his Ministry;

(b) if so, the main features of the scheme;

(c) to what extent the disbursement of CCS claims to exporters will be made;

(d) whether the Finance Ministry has been asked to increase CCS allocations so that settlement can be made; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (e). In December 1991 various licensing offices had projected fund requirement for payment of pending CCS claims around Rs. 1190 crores. Ministry of Finance was accordingly approached, for release of the requisite funds. A sum of Rs. 410 crores was released by the Ministry of Finance on this account and the same has been disbursed to various licensing offices

in Jan, Feb., 1992. A further sum of Rs. 260 crores has been provided in the RE for 1991-92 and Rs. 300 crores in the BE for 1992-93. Further allocation of funds will be made to various licensing offices on receipt of the same from the Min. of Finance.

[*Translation*]

Reduction in number of Employees in Various Departments

2797. SHRI VISHWANATH SHASTRI:
Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have constituted any committee to make a review for reducing the number of employees in various Departments of Commerce Ministry;

(b) if so, the time by which the aforesaid committee has been asked to submit its report; and

(c) the criteria adopted by the committee for reducing the number of employees?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). A departmental Committee under the Chairmanship of Additional Chief Controller of Imports & Exports and consisting of four others namely JCCI & E (CLA), New Delhi, Deputy Secretary (Admn.), Ministry of Commerce, Deputy